

**BEFORE THE HON'BLE NATION GREEN TRIBUNAL  
PRINCIPAL BENCH NEW DELHI  
Original Application No.257/2024**

**IN THE MATTER OF**

Dr. Lokeshh Kumar Singh

... Petitioner

Versus

Govt of NCT of Delhi & Ors.

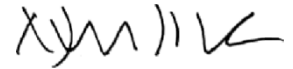
... Respondents

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**NDOH: 12.11.2025**

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Through



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Advocate

For Respondent. (DJB)

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Date: 09.11.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPLE BENCH, NEW DELHI**

**Original Application No. 257/2024**

**IN THE MATTER OF:**

Dr. Lokesh Kumar Singh

Applicant

VERSUS

Govt. of NCT of Delhi

Respondent(s)

The above said matter was listed on 01.08.24 before the Hon'ble NGT, principal bench New Delhi.

Since the petition relates to dredging of New Drains of Delhi carrying a huge load of garbage and silt therefore, it is submitted that drains of Delhi are being maintained by Irrigation & Flood Control Department GNCTD and Municipal Corporation of Delhi.

Submitted for further briefing to DJB counsel in the above matter.

Next date of hearing is **12.11.2024**.

CE (SDW) N/W

Diary No. 812

Date 8/11/24



Dy. Dir(Law)

*[Signature]*  
08/11/2024

Ms. Di Panjhu

*[Signature]*  
08.11.2024  
**(Bhupesh Kumar)**  
CE(SDW)